

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2019**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.04.2019									30.04.2019
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	10276	0	1	552	553	0	0	12	12	10817
2	CIVIL SECOND APPEAL	4860	0	0	207	207	0	0	21	21	5046
3	EXECUTION FIRST APPEAL	70	0	0	1	1	0	0	3	3	68
4	EXECUTION SECOND APPEAL	15	0	0	1	1	0	0	0	0	16
5	CIVIL MISC. APPEAL	27243	0	195	961	1156	0	24	313	337	28062
6	CIVIL REVISION	554	0	0	23	23	0	0	18	18	559
7	CIVIL REVIEW	751	0	32	80	112	0	6	134	140	723
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	175	0	5	0	5	0	2	0	2	178
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	60	0	0	0	0	0	0	0	0	60
12	INCOME TAX APPEAL	224	0	6	0	6	0	1	0	1	229
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	741	0	0	15	15	0	0	6	6	750
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	15	0	0	4	4	0	0	1	1	18
17	COMPANY EXECUTION PETITION	1	0	0	0	0	0	0	0	0	1
18	COMPANY APPEAL	13	0	0	0	0	0	0	0	0	13
19	COMPANY APPLICATION	136	0	0	8	8	0	0	2	2	142
20	COMPANY SUIT	4	0	0	3	3	0	0	0	0	7
21	COMPANY LIQUIDN. CASES	71	0	0	0	0	0	0	1	1	70
22	ELECTION PETITION	7	0	0	0	0	0	0	0	0	7
23	SPECIAL APPEAL (CIVIL)	42	0	3	0	3	0	2	0	2	43
24	SPECIAL APPEAL (WRITS)	1546	0	290	0	290	0	83	0	83	1753
25	CIVIL CONTEMPT	2983	0	88	133	221	0	12	17	29	3175
26	CIVIL WRITS	71104	0	812	1713	2525	11	52	1044	1107	72522
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	658	0	0	1	1	0	0	73	73	586
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	121549	0	1432	3702	5134	11	182	1645	1838	124845
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	3	0	0	0	0	0	1	0	1	2
2	CRIMINAL APPEAL	21447	0	782	248	1030	0	41	517	558	21919
3	CRIMINAL REVISION	8029	0	18	1732	1750	0	1	108	109	9670
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9396	0	0	2135	2135	0	2	575	577	10954
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	717	0	0	1940	1940	0	0	1595	1595	1062
6	CRIMINAL CONTEMPT	17	0	0	0	0	0	0	0	0	17
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	30	0	49	0	49	0	31	0	31	48
9	CRIMINAL LEAVE TO APPEAL	960	0	31	30	61	0	2	261	263	758
10	CRIMINAL WRITS	967	0	43	68	111	0	24	74	98	980
	TOTAL (B)	41566	0	923	6153	7076	0	102	3130	3232	45410
	TOTAL (A+B)	163115	0	2355	9855	12210	11	284	4775	5070	170255

Note:- To rule out the difference between the statistical statements and pendency shown on NJDG, this statement has been prepared after physical verification and on the basis of pendency in the Case Information System (CIS).

SONI 5/15/2019 11:17

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2019**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M I S C. C A S E S :-	01.04.2019									30.04.2019
	CRIMINAL SIDE:-										
1	CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.)										
1	BAIL IN CRIMINAL APPEAL	815	0	875	2751	3626	0	15	122	137	4304
2	BAIL & STAY IN CRL.REVISION	3710	0	0	221	221	0	0	1218	1218	2713
3	BAIL & STAY IN CRL.MISC.PET.	8781	0	0	719	719	0	0	395	395	9105
4	BAIL&STAY IN CRL.TRAN & CRLW	881	0	0	46	46	0	0	227	227	700
5	BAIL & STAY IN CRL.CONT.PET.	0	0	0	0	0	0	0	0	0	0
6	BAIL & STAY IN CRLA	6	0	0	3	3	0	0	0	0	9
7	CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases)	570	0	0	61	61	0	0	239	239	392
	TOTAL (C)	14763	0	875	3801	4676	0	15	2201	2216	17223
2	CRIMINAL TRANSFER	47	0	0	6	6	0	0	7	7	46
3	STAY IN HABEAS CORPUS	0	0	0	0	0	0	0	0	0	0
	TOTAL (D)	47	0	0	6	6	0	0	7	7	46
	TOTAL (C+D)	14810	0	875	3807	4682	0	15	2208	2223	17269
	TOTAL (A+B+C+D)	177925	0	3230	13662	16892	11	299	6983	7293	187524
	CIVIL SIDE:-										
1	CIVIL INTER.CASES:-										
1	STAY IN I. T. APPEAL	40	0	2	0	2	0	0	0	0	42
2	STAY IN W.T. APPEAL	53	0	0	0	0	0	0	0	0	53
3	STAY IN O. T. REFERENCE	138	0	2	0	2	0	1	0	1	139
4	STAY IN S. T. REVISION	618	0	0	12	12	0	0	5	5	625
5	STAY IN CIVIL 1ST APPEAL	5800	0	0	69	69	0	0	3422	3422	2447
6	STAY IN CIVIL 2ND APPEAL	3467	0	0	48	48	0	0	1599	1599	1916
7	STAY IN EXE. FIRST APPEAL	66	0	0	0	0	0	0	0	0	66
8	STAY IN EXE. 2ND APPEAL	13	0	0	1	1	0	0	0	0	14
9	STAY IN C. M. APPEAL	15294	0	37	162	199	0	113	8717	8830	6663
10	STAY IN CIVIL REVISION	469	0	0	13	13	0	0	15	15	467
11	STAY IN CIVIL CONTEMPT	15	0	0	0	0	0	0	0	0	15
12	STAY IN SPL. APPEAL (CIVIL)	29	0	3	0	3	0	1	0	1	31
13	STAY IN CIVIL TRANS. APPLN.	134	0	0	27	27	0	0	12	12	149
14	STAY IN COMPANY CASES	12	0	0	0	0	0	0	1	1	11
15	STAY IN SPL. APPEAL (WRIT)	1196	0	96	0	96	0	72	0	72	1220
16	STAY IN WRIT PETITION	33591	0	1332	1436	2768	0	15	3028	3043	33316
	TOTAL (E)	60935	0	1472	1768	3240	0	202	16799	17001	47174
2	CIVIL MISC. APPLICATION	4569	0	104	355	459	0	35	347	382	4646
3	CIVIL MISC. CASE U/S-5	9819	0	99	190	289	0	998	1939	2937	7171
4	EXE. MISC.APPLICATION	0	0	0	0	0	0	0	0	0	0
5	LEAVE TO APPEAL TO S.C.	2	0	0	0	0	0	0	0	0	2
6	CIVIL TRANS. APPLICATION	142	0	0	32	32	0	0	13	13	161
	TOTAL (F)	14532	0	203	577	780	0	1033	2299	3332	11980
	TOTAL (E+F)	75467	0	1675	2345	4020	0	1235	19098	20333	59154
	TOTAL (C+D+E+F)	90277	0	2550	6152	8702	0	1250	21306	22556	76423
	GRAND TOTAL (A TO F)	253392	0	4905	16007	20912	11	1534	26081	27626	246678

SONI 5/15/2019 11:17

Note:- To rule out the difference between the statistical statements and pendency shown on NJDG, this statement has been prepared after physical verification and on the basis of pendency in the Case Information System (CIS).